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**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM**

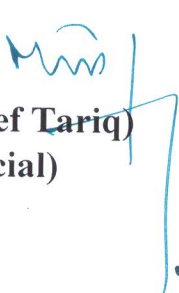
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

<b>APPLICATION NUMBER</b>	<b>:</b>	
<b>PETITION NUMBER</b>	<b>:</b>	<b>TCP/150/2016</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>:</b>	<b>Madhu Dadha &amp; 2 others</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>:</b>	<b>M/s Dadha Securilockers Private Limited &amp; 4 others</b>
<b>UNDER SECTION</b>	<b>:</b>	<b>397/398, 237, 402 &amp; 403</b>

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

**ORDER**

Both parties and their counsels are called but absent. No representation. The matter is adjourned. Put up on **25.11.2016 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**